

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONAL BENCH AT CHENNAI

(Under Section 18 (1) read with Section 14 and 15 of the National Green Tribunal Act, 2010)

ORIGINAL APPLICATION NO. 76 OF 2022

IN THE MATTER OF:

Damayanti Subray Mesta

..... **APPLICANT**

VERSUS

Department of Public Works, Ports & Inland Water Transport,

Government of Karnataka & Ors.

... **RESPONDENTS**

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Sreeja Chakraborty

SREEJA CHAKRABORTY

LILY FRANCIS

*No. 4/B, 1st floor, New - 2688, 56th cross, 28th main Road
Jayanagar 9th Block, Bangalore - 560069, Karnataka
Ph: 8250654780*

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONAL BENCH AT CHENNAI

*(Under Section 18 (1) read with Section 14 and 15 of the National Green
Tribunal Act, 2010)*

ORIGINAL APPLICATION NO. 76 OF 2022

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**PRELIMINARY OBJECTIONS ON THE REPLY AFFIDAVIT
FILED BY RESPONDENT NO.2**

MOST RESPECTFULLY SHOWETH:

1. It is submitted that the pleadings of Respondent No.2 in paragraph no. 2, 8, 60, 67, 68 and 78 are scandalous and defamatory in nature and



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contains bare allegations against the Applicant. The pleadings are unfounded and inflammatory attacks on the integrity of the Applicant and speculative. The pleadings of Respondent No. 2 in paragraph no. 70 to 79 are unnecessary and frivolous and are inserted for colour, therefore the pleadings in the above-mentioned paragraph numbers deserves to be struck out as being scandalous and vexatious.

2. It is submitted that as per Rule 33 the National Green Tribunal (Practices and Procedure) Rules 2011, the language of this Hon'ble Tribunal is English and Respondent No.2 is in violation of the Rule by failing to provide/attach English Translation copy of the Kannada documents attached as Annexure R-12, R-20, R- 21 & R-23 along with their repose affidavit. Therefore, the contents of the same are unknown.

In the light of above facts and circumstances the Interim relief as sought and granted to the Applicant by this Hon'ble Tribunal vide order dated 27th July 2022 be extended.

Dhmayanti
APPLICANT

THROUGH



SWORN TO BEFORE ME
u r aravind patil
ARAVIND PATIL G.G. B.A., LL.B.
ADVOCATE & NOTARY
12th Main, Near Old Sub Register Office
4th Block, Jayanagar, Bengaluru - 560 011
10 SEP 2022

Sreeja Chakraborty

SREEJA CHAKRABORTY LILY FRANCIS

VERIFICATION

I, Damayanti Subray Mesta, W/o Subray Mesta, aged about 43 years,
R/o Tonka-1, Kasarkod, Honnavar, Uttar Kannada district, Karnataka-
581342 do hereby verify that the contents of para 1 to 7 are true and
that I have not suppressed any material fact.

Sreeja Chakraborty

**Identified by me
ADVOCATE**

Damayanti
APPLICANT

*Date: 10/09/2022
Place: Bangalore*



SWORN TO BEFORE ME
U r eest le Hest
ARAVIND PATIL G.G. B.A., LL.B
ADVOCATE & NOTARY
12th Main, Near Old Sub Register Office
4th Block, Jayanagar, Bengaluru - 560 011.

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**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONAL BENCH AT CHENNAI
ORIGINAL APPLICATION NO. OF 2022
(Under Sections 14, 15 of the NGT Act, 2010)**

IN THE MATTER OF:

Damayanti Subray Mesta**APPLICANT**

VERSUS

Department of Public Works, Ports & Inland Water Transport,

Government of Karnataka & Ors.**RESPONDENTS**

AFFIDAVIT

I, Damayanti Subray Mesta, aged about 43 years, Wife of Subray Mesta,
Residing at Tonka-1, Kasarkod, Honnavar, VTC: Kasarkod, P.O:
Kasarkod, Uttar Kannada district, Karnataka -581342, do hereby solemnly
affirm and declare as under:

1. That I am the Applicant in the above titled Application and am conversant with the facts and circumstances of the case and competent to swear this Affidavit.



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2. That content of the application is true and correct to the best of my knowledge and drafted on my instruction and nothing material has been concealed therefrom.

Dhmayanti
DEPONENT

VERIFICATION

Verified on this 10th day of September 2022 that the contents of the above affidavit are true and correct and nothing material has been concealed therefrom.

Dhmayanti
DEPONENT



SWORN TO BEFORE ME
u r patil g g
ARAVIND PATIL G.G. B.A., LL.B
ADVOCATE & NOTARY
12th Main, Near Old Sub Register Office
4th Block, Jayanagar, Bengaluru - 560 011.
10 SEP 2022